

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE
(PC ACT) CBI, ROUSE AVENUE COURT COMPLEX, NEW DELHI**

ORDER

For performing urgent misc. work like remand work, issuance of search warrants etc. after 5.00 p.m. on working days, Sundays and Court Holidays, the following Judicial Officers shall be on duty on the dates mentioned against their names with effect from 1st August to 31st August, 2026:-

S.No	NAME OF JUDICIAL OFFICER	DESIGNATION	DATE	Sunday/ Holiday
1	SH. SANJEEV KUMAR MALHOTRA	SPL.JUDGE(PC ACT)(CBI)-08	01.08.2026	
2	MS. COLETTE RASHMI KUJUR	SPL.JUDGE(PC ACT)(CBI)-05	02.08.2026	Sunday
3	SH. VIDYA PRAKASH	SPL. JUDGE (PC ACT) (ACB)-01	03.08.2026	
4	SH. SANJAY JINDAL	SPL.JUDGE(PC ACT)(CBI)-10	04.08.2026	
5	SH. AJAY GUPTA	SPL.JUDGE(PC ACT)(ACB)-15	05.08.2026	
6	MS. SUNENA SHARMA	SPL.JUDGE(PC ACT)(CBI)(COAL BLOCK CASES)-02	06.08.2026	
7	MS. SMITA GARG	SPL.JUDGE(PC ACT)(CBI)-13	07.08.2026	
8	SH. SATISH KUMAR	SPL.JUDGE(PC ACT)(CBI)-16	08.08.2026	
9	MS. COLETTE RASHMI KUJUR	SPL.JUDGE(PC ACT)(CBI)-05	09.08.2026	Sunday
10	SH. MUNISH MARKAN	SPL.JUDGE(PC ACT)(CBI)-21	10.08.2026	
11	DR. VISHAL GOGNE	SPL.JUDGE(PC ACT)(CBI)-24	11.08.2026	
12	SH. MURARI PRASAD SINGH	SPL.JUDGE(PC ACT)(CBI)-02	12.08.2026	
13	SH. GAURAV RAO	SPL.JUDGE(PC ACT)(CBI)-01	13.08.2026	
14	SH. SUDHANSHU KAUSHIK	SPL.JUDGE(PC ACT)(CBI)-11	14.08.2026	
15	MS. SUNENA SHARMA	SPL.JUDGE(PC ACT)(CBI)(COAL BLOCK CASES)-02	15.08.2026	Holiday
16	MS. JYOTI KLER	SPL.JUDGE(PC ACT)(CBI)-18	16.08.2026	Sunday
17	SH. ARUN SUKHLJA	SPL.JUDGE(PC ACT)(CBI)-20	17.08.2026	
18	MS. SUNENA SHARMA	SPL.JUDGE(PC ACT)(CBI)(COAL BLOCK CASES)-02	18.08.2026	
19	SH. HASAN ANZAR	SPL.JUDGE(PC ACT)(CBI)-03	19.08.2026	
20	SH. GAGANDEEP SINGH	SPL. JUDGE (PC ACT)(CBI)-04	20.08.2026	
21	SH. RAJESH MALIK	SPL.JUDGE(PC ACT)(CBI)-14	21.08.2026	
22	SH. JITENDRA SINGH	SPL.JUDGE(PC ACT)(CBI)-23	22.08.2026	
23	MS. COLETTE RASHMI KUJUR	SPL.JUDGE(PC ACT)(CBI)-05	23.08.2026	Sunday
24	MS. CHHAVI KAPOOR	SPL.JUDGE(PC ACT)(CBI)-07	24.08.2026	
25	SH. SUSHANT CHANGOTRA	SPL.JUDGE(PC ACT)(CBI)-22	25.08.2026	
26	SH. DHEERAJ MOR	SPL.JUDGE(PC ACT)(CBI)(COAL BLOCK CASES)-01	26.08.2026	Holiday
27	MS. NEHA PALIWAL SHARMA	SPL.JUDGE(PC ACT)(CBI)-12	27.08.2026	
28	MS. VIJETA SINGH RAWAT	SPL.JUDGE(PC ACT)(CBI)-17	28.08.2026	Holiday
29	SH. ATUL KRISHNA AGRAWAL	SPL.JUDGE(PC ACT)(CBI)-19	29.08.2026	
30	MS. MANISHA KHURANA KAKKAR	SPL.JUDGE(PC ACT)(CBI)-06	30.08.2026	Sunday
31	DR. RUCHI AGGARWAL ASRANI	SPL. JUDGE (PC ACT) (ACB)-02	31.08.2026	

1. Bail/urgent applications shall be filed directly in the concerned Court of Special Judge (PC Act) CBI/ACB wherein the charge sheet has already been filed.
2. In case any officer proceeds on leave or is not available, the matter shall be placed before the Link Judicial Officer. If any Judicial Officer(s) is transferred, his/her successor will perform duty in place of him/her.
3. The Judicial Officers along with their staff who actually perform duties on Sundays and holidays (i.e. actually attending urgent misc. work like remand work, issuance of search warrants etc. on Sundays and Court Holidays) shall be entitled for compensatory leave, as per rules. Additionally, if any Judicial Officer/Court official remains present in court physically from 10.00 a.m. till 5.00 p.m. on Sundays and Court Holidays, such Judicial Officer/ Court official shall also be entitled to compensatory leave for said date.
4. Ms. Sunena Sharma, Special Judge (PC Act) (CBI) (Coal Block Cases)-02 will perform duties on dated 15.08.2026 for the equal number of working days involved in her foreign visit from 10.06.2026 to 03.07.2026, on the directions of Hon'ble High Court of Delhi vide letter No.1030/DHC/Gaz.1B/G-3/FV/2026 dated 07.02.2026.
5. Ms. Colette Rashmi Kujur, Special Judge (PC Act) (CBI) will perform duties on dated 02.08.2026, 09.08.2026 & 23.08.2026 for the equal number of working days involved in her foreign visit from 11.06.2026 to 10.07.2026, on the directions of Hon'ble High Court of Delhi vide letter No.2577/DHC/Gaz.1B/G-3/FV/2026 dated 30.04.2026.

C

(DINESH BHATT)

Principal District & Sessions Judge-
cum-Special Judge(PC Act)(CBI)
Rouse Avenue Court Complex, New Delhi.

No.D.R.(Spl.Judges)/RACC/Gaz./2026/

9007-9066/D

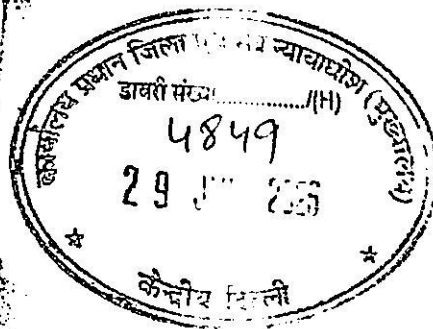
Dated : 28.07.2026

Copy digitally forwarded for information to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge(HQs), Tis Hazari Courts, Delhi.

Copy digitally forwarded for information and necessary action to :-

1. All the Special Judges(PC Act)(CBI/ACB), Rouse Avenue Courts, New Delhi.
2. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, New Delhi.
3. The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Courts, Delhi.
4. The Director, Directorate of Enforcement, New Delhi.
5. The Director General (Prisons), Tihar Jail, New Delhi.
6. The Chief Prosecutor, CBI/ACB, RACC, New Delhi
7. The ACP (Court Security), Rouse Avenue District Court Complex, New Delhi.
8. The Website Committee, Tis Hazari Court, Delhi.
9. The Hony. Secretary, Central Delhi Court Bar Association, RACC, New Delhi.
10. The Branch In-charge, Care Taking, Facilitation, Filing and Pool Cars Section, RACC, New Delhi.
11. The In-charge, Computer Branch, RACC, New Delhi.
12. The Reader/P.S. to the undersigned.
13. The Lockup In-charge, Rouse Avenue Court Complex, New Delhi.
14. The Police Chowki In-charge, Rouse Avenue Court Complex, New Delhi.



Principal District & Sessions Judge-
cum-Special Judge(PC Act)(CBI)
Rouse Avenue Court Complex,
New Delhi.